

Website THC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
EAST DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER

In partial modifications to earlier order no. vide order no. 9514-9544/Judl./East/KKD/Delhi/2025 dt. 05.06.2025 issued on account of Postings/Transfer in the Delhi Judicial Services vide no. 16/DHC/Gaz-IIB/G-7/VI,E.2(a)/2025 dt. 30.05.2025, I hereby authorize **Sh. Ayush Sharma, Civij Judge, East District**, Karkardooma Court to perform duty on **19.06.2025** to hear and dispose off the urgent matters under the Delhi Rent Control Act, 1958, in accordance with law, during the Summer Vacation 2025, East District, Karkardooma Courts on the dates mentioned below against their name :

S. No	Name of Judicial Officers	Date of Duty	Room No.	Duty to be performed
1	Ms. T.Priyadarshini, SCJ	26.06.2025 to 30.06.2025 (29.06.2025 being Holiday) (Four Days)	105 (NB)	To hear and dispose the urgent matter under the Delhi Rent Controller Act, 1958
4	Sh. Ayush Sharma, CJ	16.06.2025 to 20.06.2025 (Five Days)	102 (NB)	To hear and dispose the urgent matter under the Delhi Rent Controller Act, 1958

Note: Rest of contents with respect to order no. 9514-9544/Judl./East/KKD/Delhi/2025 dt. 05.06.2025 will remain same.

345710
13 JUN 2025
(VINOD KUMAR)
Principal District & Sessions Judge
East District, KKD, Delhi

No. 10183-10200 /Judl./East/KKD/Delhi/2025. Dated : 12 JUN 2025

Copy forwarded for information/necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (H.Qs), Tis Hazari Courts, Delhi
3. The Judicial Officers Concerned, East District, Karkardooma Courts, Delhi.
4. The Officer In Charge, Bail & Filing Section, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East District, Karkardooma Courts.
6. The Administrative Officers (Judl./Incharge, Care Taking Branch & Pool Car, with the direction to make necessary arrangements.
7. The H.O.O. East District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Karkardooma Courts Delhi.
10. P.S. to the undersigned.
11. R&I Branch for uploading on LAYERS.

Vinod Kumar
Principal District & Sessions Judge
East District, KKD, Delhi.

12 JUN 2025